13

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

DICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rovikoonsemm

(ROKIME OHONOL)

COUNSEL FOR PETISTOVIER

Who

M. Naredran

Consol for R42R7

Minu

ORDER

Counsel for petitioner present. Counsel for R2 called but was absent. Counsel for R4 & R7 present and stated that there is a proposal put forth by R2 for selling the shares. Counsel for R4 & R7 prayed for time to make submissions in this regard. The matter is adjourned for hearing submissions of R2. Put up on 21.12.2017.

- 5d-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc